

ITEM NO.3

COURT NO.2

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 184-198/2015 In SLP(C) No. 14964-14978/2014

LEKHRAJ MEGHJI SOLANKI AND ANR. & ANR.

Petitioner(s)

VERSUS

RAM SANBHEE BABULAL AND ORS. & ORS.

Respondent(s)

(IA No. 113447/2019 - CLARIFICATION/DIRECTION
IA No. 11159/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

CONMT.PET.(C) No. 219-281/2015 In SLP(C) No. 15007-15069/2014 (IX)
(IA No. 113448/2019 - CLARIFICATION/DIRECTION)

CONMT.PET.(C) No. 204-217/2015 In SLP(C) No. 14980-14993/2014 (IX)
(IA No. 113444/2019 - CLARIFICATION/DIRECTION)

Date : 10-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Shekhar Naphade, Sr.Adv.
Mr. Vinay Navare Sr. Adv.
Mr. Mayuresh S. Lagu,Adv
Mr. Amol Chitale, Adv.
Mr. Sourabh Tandon, Adv.
Mrs. Pragya Baghel, AOR

For Respondent(s) Mr. Yadav Narendra Singh, AOR

Mr. Sachin Patil, AOR
Mr. Rahul Chitnis, Adv.
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv.

Mr. Kumar Dushyant Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 19.04.2022.

(INDU MARWAH)
COURT MASTER (SH)

(VIRENDER SINGH)
BRANCH OFFICER